

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Tmt. S.Meenakumari
Ld. Registrar

Date: 13-05-2019
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.222 of 2017 (SZ)	D.R.Senguttuvan, AUDCO Nagar, Kattupakkam, Chennai Vs Government of India, Ministry of Environment, Forest & Climate Change Rep.,by its Director and 2 others	M/s. Thanka Sivan Counsel for Applicant M/s. Syed Nurullah Sheriff for R1 M/s. H.Yasmeen Ali for R2 M/s. Abdul Saleem for R3	For Reply of R1

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar